NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 18/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Bharat Babulal Patel & Ors.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Russy M. Bryceput:

CA.

APPLICANT.

P.U. Byyah

2.

ORDER

Learned FCA Mr. Parag Prajapati present for Appellant. None present for ROC.

Appellant filed copy of STK-7.

Heard arguments of Learned FCA for Appellant.

Appeal is admitted.

Appellant is directed to file STK-5 also.

Proof of service of copy of application on ROC filed.

Appellant is directed to issue notice of date of hearing along with copy of this order on ROC.

ROC is directed to file objections, if any within two weeks from the date of service of notice of date of hearing.

List the matter on 11.09.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.